

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:121
ANSWERED ON:24.11.2014
SHALE GAS EXPLORATION
Muddahanumegowda Shri S.P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of shale oil and gas imported from United States of America during the last two years and the current year;
- (b) whether the exploration of the availability of shale gas has been completed in India;
- (c) if so, the details thereof along with shale oil and gas reserves found during the said period, State/company-wise; and
- (d) the concrete steps taken by the Government to start production in existing shale oil and gas blocks which are found during the recent years?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) : Oil and Gas PSU have not imported any shale oil and gas from United States of America till now.

(b), (c) and (d) : The Government has on 14.10.2013 notified policy guidelines for exploration and exploitation of Shale Gas and Oil by National Oil Companies (NOC) in their onland Petroleum Exploration License (PEL) / Petroleum Mining Lease (PML) blocks awarded under the nomination regimes.

As per the policy, the NOCs will undertake a mandatory minimum work programme in a fixed time frame for shale gas and oil exploration and exploitation, so that there is optimum accretion and development of shale gas and oil resources.

At present, ONGC has identified 50 nomination PEL / PML and OIL has identified 5 nomination PEL / PML for shale oil and gas exploration under this policy.

ONGC has drilled 1 well where coring has been completed and has also collected cores from 7 other wells.